

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 5**  
**IA 1067/2024**

**In**  
**C.P. (IB)/1632(MB)2019**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: VISTRA ITCL INDIA LIMITED  
VS  
SATRA PROPERTIES INDIA LIMITED

Section 7 of Insolvency and Bankruptcy Code, 2016

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**ORDER**

1. Mr. Jyoti A Singh, Ld. Counsel for the Applicant present. Mr. Varun Nathani, Ld. Counsel for the RP present.
2. Connected matters are posted on 21.03.2023.
3. List this matter on 21.03.2024.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**